NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. RAVICHANDRAN

NAME OF THE RESPONDENT(S)

: VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. Jaya Dhandran TN. LAKSIFMANAN Consola Deriver

Consil for Respirations

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that he is willing to hand over the material to the Corporate Debtor. The Corporate Debtor is not ready to take the material. Corporate Debtor is directed to inspect the material and file the report before this Bench by the next date of hearing. Put up on 10.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-Sel-

MEMBER (JUDICIAL)